COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 94 OF 2017

Dated: 24th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bhakra Beas Management BoardAppellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Mr. Anand K.Ganesan for R-2

ORDER

Admit. Issue notice. Ms. Swapna Seshadri takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 08.05.2017. Dasti, in addition, is permitted.

List the matter on <u>08.05.2017.</u> Tag to Appeal No. 251 of 2016.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt